

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 247 /Confdl./2016
II-2-1/2016

Bilaspur, dated the 29 / 03 / 2016

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s) :-

TABLE

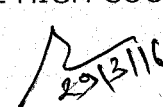
Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Sewak Ram Banjare, Additional District & Sessions Judge	Kondagaon	Mahasa- mund	Mahasa- mund	I Additional District & Sessions Judge
2.	Shri Sirajuddin Qureshi, Special Judge under SC & ST (P.A.) Act	Jagdalpur	Surajpur	Surajpur	II Additional District & Sessions Judge
3.	Shri Uttara Kumar Kashyap, Additional District & Sessions Judge	Dhamtari	Raipur	Raipur	VI Additional District & Sessions Judge
4.	Shri Govind Narayan Jangde, Additional District & Sessions Judge	Pendra Road	Raipur	Raipur	Additional District & Sessions Judge
5.	Shri Hirendra Singh Tekam, Additional District & Sessions Judge	Mungeli	Pendra- Road	Bilaspur	Additional District & Sessions Judge
6.	Shri Mansoor Ahmed, Additional Registrar (Admn.), High Court of Chhattisgarh	Bilaspur	Durg	Durg	Addl. Judge to the Court of I ADJ
7.	Shri Sanjeev Kumar Tamak, II Additional District & Sessions Judge	Jagdalpur	Jagdalpur	Bastar (Jagdalpur)	I Additional District & Sessions Judge
8.	Shri Jaideep Garg, Additional District & Sessions Judge	Kanker	Kondagaon	Konda- gaon	Additional District & Sessions Judge

Contd...2/-

(2)

9.	Shri Shailesh Kumar Ketarap, I Additional District & Sessions Judge	Jagdalpur	Mungeli	Bilaspur	Additional District & Sessions Judge
10.	Shri Rajbhan Singh, Additional District & Sessions Judge	Jashpur	Kunkuri	Jashpur	Addl. Judge to the court of ADJ, Kunkuri
11.	Shri Anand Ram Dhidhi, VII Additional District & Sessions Judge	Bilaspur	Jangir-Champa	Jangir-Champa	II Additional District & Sessions Judge
12.	Shri Daya Sindhu Ganveer, VI Additional District & Sessions Judge	Ambikapur	Baloda-Bazar	Baloda-Bazar	III Additional District & Sessions Judge
13.	Smt. Sangeeta Navin Tiwari, Judge, Family Court	Mahasamund	Dongargarh	Rajnandgaon	Addl. Judge to the Court of I ADJ Rajnandgaon at Dongargarh
14.	Shri Rajendra Kumar Verma, Additional District & Sessions Judge	Kawardha	Raipur	Raipur	I Addl. Judge to the Court of I ADJ
15.	Shri Prashant Parashar, II Additional District & Sessions Judge	Korba	Katghora	Korba	Addl. Judge to the Court of ADJ, Katghora

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 248/Confdl./2016
II-2-1/2016

Bilaspur, dated the 29/03/2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...3/-

(3)

- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14)
 - (a) Shri Sewak Ram Banjare, Additional District & Sessions Judge, Kondgagaon,
 - (b) Shri Sirajuddin Qureshi, Special Judge under SC & ST (P.A.) Act, Jagdalpur,
 - (c) Shri Uttara Kumar Kashyap, Additional District & Sessions Judge, Dhamtari,
 - (d) Shri Govind Narayan Jangde, Additional District & Sessions Judge, Pendra Road, Dist. - Bilaspur,
 - (e) Shri Hirendra Singh Tekam, Additional District & Sessions Judge, Mungeli, Dist. - Bilaspur,
 - (f) Shri Mansoor Ahmed, Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur,
 - (g) Shri Sanjeev Kumar Tamak, II Additional District & Sessions Judge, Jagdalpur,
 - (h) Shri Jaideep Garg, Additional District & Sessions Judge, Kanker,
 - (i) Shri Shailesh Kumar Ketarap, I Additional District & Sessions Judge, Jagdalpur,
 - (j) Shri Rajbhan Singh, Additional District & Sessions Judge, Jashpur,
 - (k) Shri Anand Ram Dhidhi, VII Additional District & Sessions Judge, Bilaspur,
 - (l) Shri Daya Sindhu Ganveer, VI Additional District & Sessions Judge, Ambikapur,
 - (m) Smt. Sangeeta Navin Tiwari, Judge, Family Court, Mahasamund,
 - (n) Shri Rajendra Kumar Verma, Additional District & Sessions Judge, Kawardha,
 - (o) Shri Prashant Parashar, II Additional District & Sessions Judge, Korba,

for information and compliance. They are directed to take charge at their new place of posting on or before 12th April, 2016.

- (15) District & Sessions Judge, Bilaspur/ Kondagaon/ Mahasamund/ Surguja (Ambikapur)/ Bastar (Jagdalpur)/ Dhamtari/ Uttar Bastar (Kanker)/ Jashpur/ Korba/ Kabirdham (Kawardha) for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (16) District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Surajpur/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa / Raigarh / Rajnandgaon/ Koriya (Baikunthpur) for information.

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(4)

- (17) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL